

1	2	3	4
23.	Sikkim	45	39
24.	Tamil Nadu	1300	1311
25.	Tripura	147	0
26.	Uttar Pradesh	2777	2220
27.	Uttarakhand	358	28
28.	West Bengal	1148	83
TOTAL		18558	12256

Centres of excellence with help of Dutch Embassy

*378. SHRI K.N. BALAGOPAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Dutch Embassy in India, through Ministry of Agriculture is establishing Centres of Excellence covering vegetables, floriculture and fruit ripening in Kerala;

(b) if so, the details thereof; and

(c) whether formal orders of approval have been given by the Government for the purpose?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (c) Kerala is one of the States identified for cooperation under the Indo-Dutch Joint Agriculture Action Plan (2012-15). Two Centres of Excellence (CoEs) feature under this cooperation agreement, one for demonstration of production technologies in flowers and vegetables and the other for demonstration of latest technologies for banana ripening. Government of Kerala has been advised to finalize the Detailed Project Reports (DPRs) for identified CoEs and seek approval thereof from within their annual allocation under NHM.

Use of renewable energy sources

*379. SHRI JESUDASU SEELAM: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether renewable energy sources are being utilised by any of the food processing industries/units to meet their energy needs;

- (b) if so, the details thereof;
- (c) whether Government provides incentives to food processing units for utilising renewable energy;
- (d) if so, the details thereof; and
- (e) the status of the pilot projects that were being planned in the cold chain industries?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR): (a) and (b) Ministry of Food Processing Industries does not maintain the data on use of renewable energy by Food Processing Industries in the country. The present installed capacity of power generation in the country is about 2,12,829 MW which includes 26,920 MW from renewable. This constitutes 12.5% contribution of renewable in the total power installed capacity in the country.

(c) and (d) The Government is giving various fiscal and financial incentives, to all industries including food processing industries, such as capital/interest subsidy, accelerated depreciation, concessional excise and customs duties to encourage the use of new and renewable energy. In addition, various other measures like preferential tariff for purchase of power generated from renewable sources, introduction of Renewable Energy Certificates and Renewable Purchase Obligation have been taken by Government.

(e) State Governments of Andhra Pradesh, Assam, Bihar, Madhya Pradesh, Maharashtra and Tamil Nadu have been advised to take up cold storage pilot projects based on biomass/solar energy.

Regulation of fee structure of private unaided educational institutions

*380. DR. BHALCHANDRA MUNGEKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has any plan to regulate the fee structure in the private unaided educational institutions;
- (b) if so, the details thereof; and
- (c) the measures Government proposes to adopt to make higher education affordable along with the details thereof?